

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 15455/2014

(Arising out of impugned final judgment and order dated 16-05-2014 in LPA No. 2043/2013 in CWP No. 3254/2013 passed by the High Court Of Punjab & Haryana At Chandigarh)

SHER SINGH

Petitioner(s)

VERSUS

FINANCIAL COMMISSIONER (REV.) HARYANA & ORS.

Respondent(s)

Date : 05-03-2019 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN  
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s) Mr. Siddharth Mittal, AOR  
Mr. Parbhat Kumar, Adv.

For Respondent(s) Mr. Ashish Verma, Adv.  
Mr. Anoop, Adv.  
Mr. Subhasish Bhowmick, AOR

UPON hearing the counsel the Court made the following

O R D E R

List the matter on a non miscellaneous day after four weeks.

(MEENAKSHI KOHLI)  
COURT MASTER

(RENU KAPOOR)  
COURT MASTER